

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:525
ANSWERED ON:11.11.2010
INDEPENDENT DIRECTORS
Tomar Shri Narendra Singh

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether independent directors in several Government-owned companies are not performing their functions properly;
- (b) if so, the details thereof;
- (c) whether any assessment has been made in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

(a) to (d) As per information given by the Department of Public Enterprises it has so far not issued any guidelines regarding the assessment of working of non-official Directors on the Board of Central Public Sector Enterprises.